

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6633  
ANSWERED ON:10.05.2002  
EXPENDITURE IN GIC  
BHERU LAL MEENA

**Will the Minister of FINANCE be pleased to state:**

to the reply given to Unstarred Question No. 3061 on March 22, 2002 regarding expenditure in GIC and state :

(a) whether the Government and the New India Assurance Company Ltd. have received complaint from the Employees Association against misuse of Guest Houses of the Company by the stay of relatives of Senior Officers of Ministry/ Company for years together; and

(b) if so, the details thereof and the action taken or likely to be taken thereon ? ANSWAR

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) and (b) Yes, Sir. The All India National General Insurance Employees Association have complained that the guest houses were being occupied by persons other than the Company officials and that the Company Officials were staying in hotels/other places adding avoidable costs to the Company.

The Company has stated that occupants of the guest house accommodation are charged as per provisions of their guest house rules. The Company has also informed that the guest house accommodation is being used by Chairman and General Managers of the Company on official tour to Delhi. Only in case of non availability of the guesthouse accommodation, they stay in hotels as per their entitlements.

Government have issued strict directions to all the public sector insurance companies for proper utilization of their guest houses at various places.